NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 54/NCLT/AHM/2017 (New) Gujarat High Court CP No. 473/2016 c.w. CA 432/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017

Name of the Company:

SE Electricals Ltd.

Section of the Companies Act:

Sections 391-394 of the Companies Act, 1956;

230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

1. Jaimin R. Dave

Advocate Petitioner Zone

2. Niyatishah

Advocate Petitioner

ORDER

Learned Advocate Mr. Jaimin Dave with Learned Advocate Ms. Niyati Shah i/b Learned Advocate Mrs. Swati Soparkar present for Petitioner.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.

MEMBER JUDICIAL

Dated this the 26th day of May, 2017.